

Central Administrative Tribunal, Lucknow Bench, Lucknow

Original Application No. 168/2004

This the 9th day of November, 2009

Hon'ble Ms.Sadhna Srivastava, Member (J)

Hon'ble Dr. A.K.Mishra, Member (A)

1. Munna Lal.
2. S.P. Yadav
3. N.D.Tewari
4. R.S. Verma

All the applicants are working as Supervisors under the jurisdiction of the Senior Superintendent of Railway Mail Services, Lucknow at Faizabad.

Applicants

By Advocate: Sri Surendran P

Versus

1. Union of India through the Secretary, Department of Posts, New Delhi.
2. Director General, Department of Posts, New Delhi.
3. Chief Post Master General, U.P.Circle,Lucknow.
4. Senior Superintendent of Railway Mail Services, Lucknow

Respondents


By Advocate: Sri S.P.Singh

ORDER (ORAL)

Hon'ble Ms. Sadhna Srivastava, Member (J)

The applicants are aggrieved by para 2 of the circular dated 11.2.2002 (Annexure A-1) which says that the officials selected for promotion to LSG/HSG-II through Departmental examination/ test and selection-cum-seniority by DPCs will be posted as Supervisors in Post Offices/ RMS office. During the pendency of the O.A., the circular dated 11.2.2002 has been withdrawn by the Department and now the rules regarding promotion has been changed. Therefore, at this stage, the grievance of the applicants raised in the O.A. has become infructuous. Accordingly, O.A. is dismissed as having become infructuous. In case the applicants are aggrieved in future by the promotion of selected candidates under the circular dated 11.2.2002, they may approach the appropriate forum. No costs.


(Dr. A.K.Mishra)
Member (A)


(Ms. Sadhna Srivastava)
Member (J)

HLS/-